BENCH-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P (IB).No. 312/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4th July, 2017, 10.30 A.M.

| Nam | ne of the Company | Viaan Industries Lt | cd | |
|---------------|--|---------------------|---|---------------------|
| Under Section | | 9 IBC | | |
| SI. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | | Appearing on behalf Of Alpha ladios (Operational Creditor) | Signature with date |

1- MAYANK KAKRANIA, ADVOCATE 2. PRANTIK GARAI, ADVOCATE For Acpha Radios

Muha 4.7.17

04 07 2017 - CP(IB) No.312/KB/2017 - Viaan Industries Ltd.

Applicant on behalf of the operational creditor is present.

Since the notice has not been served upon the Corporate Debtor, therefore, the applicant is directed to serve the notice along with copy of application in the prescribed form upon the Corporate Debtor viz. Viaan Industries Ltd. forthwith. Applicant is further directed to submit proof of service of notice.

Fixed on 28.07.2017

MANORAMA KUMARI) MEMBER (JUDICIAL)